

E. No.151/19

New No.763/19

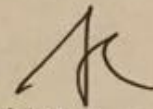
04.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 15.09.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
04.06.2020

E. No.121/19

New No.657/19

04.06.2020

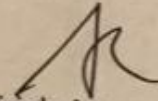
File was not taken up on 08.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 15.09.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
04.06.2020

M. No.14/14

New No.59607/16

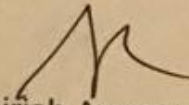
04.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 15.09.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
04.06.2020

E. No.14/15

New No.78372/16

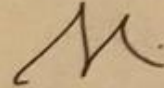
04.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 15.09.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
04.06.2020

E. No.399/09

New No.77440/16

04.06.2020

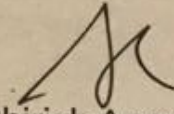
File was not taken up on 08.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 15.09.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
04.06.2020